

42

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 42/(MAH)/2012

CORAM:

Present:

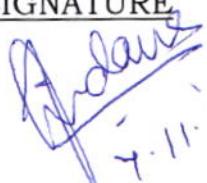
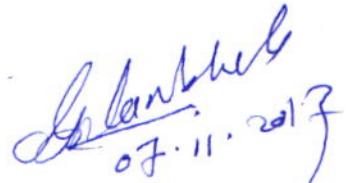
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: M/s. Woodward Impex Pvt. Ltd.  
V/s.  
M/s. The Podar Mills Limited

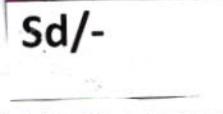
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ms. Firdaus. Hoose i/b Mr. Chetan Dange for new management of Resp. No. 1	counsel	 7.11.2017
2.	Mr Gaurav Wankhode i/b Ms. Deepa Bajaj for Petitioners	advocate	 07.11.2017
3.	AYUSH SINGH i/b Yakshay Chheda for Resp. No. 2, 4, 5 7	counsel	 7.11.2017

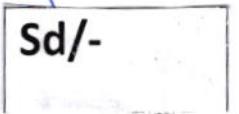
ORDER

TCP No. 42/397-398/NCLT/MB/MAH/2012

Owing to paucity of time, list this matter on 12.01.2018.

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)